

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 998/99

DATE OF ORDER : 8-7-1999.

Between :-

1. K.Kumara Swamy 4. U.Kishore
2. K.Vijaya Rao 5. D.Dayanand
3. V.Gangadhar 6. M.Kiran Kumar
 7. S.A.Harimaheswara
 ... Applicants

And

1. The Commissioner,
O/o The Commissioner of Customs &
Central Excise, Hyderabad-1,
Central Govt., Lalbahadur Stadium Rd,
Basheerbagh, Hyderabad-4.

2. The Dy. Commissioner (P&V),
0/o The Commissioner of Customs &
Central Excise, Hyderabad-1,
Basheerbagh, Hyderabad-4.

3. The Director of Employment & Training
Govt. of AP, BRR Govt. Offices Complex,
Tankbund, Hyd-4.

... Respondents

Counsel for the Applicants : Shri K.Nageshwar Reddy

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC
Shri V.V. Arid Kumar; SCJ. Asstt.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Ramrajaian, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri K.Nageshwar Reddy, counsel for the applicants, Sri B.N.Sarma for Respondents 1 & 2 and Sri Phani Raj on behalf of Sri V.V.Anil Kumar, counsel for Respondent No.3.

2. This O.A. is filed seeking direction to the respondents to allow applicants to appear for the test and interview for the post of Sepoy without insisting that their names should be sponsored by the Employment Exchange.

3. When the O.A. was taken up for admission hearing, the learned standing counsel for the Respondents 1 and 2 submits that they are going to issue an open notification and the applicants herein may apply in response to that and it is further stated that the Respondents are receiving all the applications directly also in connection with this post. Hence it is directed that the applicants may file their application in response to the open notification going to be issued and the respondents are also directed that without issuing notification the post should not be filled.

4. The O.A. is disposed of. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)


(R.RANGARAJAN)
Member (A)

Dated: 8th July, 1999.
Dictated in Open Court.

gj ecg
1st AND IIInd COURT.

COPY TO:-

1. HDHNO

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

2. HHRP M(A)

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

4. D.R. (A)

5. SPARE

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. D.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 8/7/99

ORDER / JUDGMENT

MA./RA./CP.NO

IN

DA.NO. 998/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

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